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CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI.

ORIGINAL APPLICATION No.380/2019

Date of Decision: 07.06.2019.

CORAM: DR. BHAGWAN SAHAI, MEMBER (A)
R.N. SINGH, MEMBER (J)

Ahmed Afroz
 Son of Kausar Nawab
 Age about 47 years, Occu: Service
 Length of Service: about 26 years,
 All Indian Inhabitant of Mumbai,
 Presently working as ALP in Mumbai
 Division of Central Railway.
 R/at Flat No.19, Aasiana Tower, I.C. Colony,
 Borivali (W), Mumbai 400 103. ... *Applicant*
(In Person)

VERSUS

1. The Union of India,
 Through the General Manager,
 Central Railway, Headquarter Office,
 Mumbai CST, Mumbai 400 001.
2. Chief Vigilance Officer,
 Central Railway, Headquarter Office,
 Mumbai CST, CST Mumbai – 400 001. ... *Respondents*

ORDER (Oral)
Per : R.N. Singh, Member (J)

After arguing for sometime, the applicant seeks permission to withdraw the OA with liberty to agitate his grievances before the appropriate authority.

2. In view of the above, the OA stands dismissed as withdrawn with liberty as above. No order as to costs.

(R.N. Singh)
Member (J)

(Dr. Bhagwan Sahai)
Member (A)